

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 21st of August, 2024

No.HC.VII-08/2024/8353/A. In partial modification to this Registry's earlier Notification No.HC.VII-08/2024/7050/A dated 20th of August, 2024 the name 'Smti Bhawana Katakai', Civil Judge (Jr. Div.) No. 1, Kokrajhar be read as '***Smti Bhawana Kakati***'.

By Order,
Sd/-S K Poddar
REGISTRAR GENERAL

Memo No.HC.VII-08/2024/8354-8361 /A

Dated 21.08.2024

Copy to:-

1. The L. R. & Secretary to the Govt. Of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, Kamrup (M), Guwahati/ Korajhar.
4. Smti Bhawana Kakati, Civil Judge (Jr. Div) No.1, Kokrajhar.
5. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati.
6. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
7. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
8. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI